



Government of Jammu and Kashmir  
**Finance Department**

Civil Secretariat, Jammu.

**Notification**

**Jammu, the 10<sup>th</sup> of February, 2017**

**SRO 56** .- In exercise of the powers conferred by sections 16 and 17 of the Jammu and Kashmir Value Added Tax Act, 2005, the Government hereby direct that the words "**Semi-stitched Garments**" appearing in entry No. 111 in Schedule "C" of the said Act shall be deleted.

This Notification shall come into force w.e.f **10.02.2017**.

By Order of the Government of Jammu and Kashmir.

**Sd/-**

**(Navin K. Choudhary), IAS**

Commissioner/Secretary to Government  
Finance Department

No. ET/Estt/180/2016

Dated: 10-02-2017

Copy to the:-

1. Financial Commissioner, Agriculture Production Department.
2. Principal Secretary to the Chief Minister.
3. All Financial Commissioners.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Jammu/Kashmir.
9. All Commissioner/Secretaries to the Government.
10. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Excise Commissioner, J&K Jammu.
12. Commissioner Commercial Taxes, J&K, Jammu.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Jammu.
16. OSD/Spl. Assistants /Private Secretary to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.

**(T. K. Bhat), KAS**

Additional Secretary to Government  
Finance Department

10.02.17.